GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 830 ANSWERED ON 25/07/2023

FUNDS FOR CONSTRUCTION OF ROADS

830. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated funds for the construction of roads in Maharashtra under the Pradhan Mantri Gram Sadak Yojana (PMGSY) particularly in Sindhudurg district;
- (b) if so, the details of the funds released particularly for Konshi-Dabhil Gram Panchayat of Sindhudurg district since January 1, 2019, year-wise;
- (c) whether the construction work of Konshi-Dabhil road has been completed with the funds allocated particularly for Konshi-Dabhil Gram Panchayat under PMGSY, if so, the details thereof and if not, the reasons therefor; and
- (d) the reasons for delay for the same and the persons responsible for it?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) The allocation/release of funds to the States for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with it. The funds for implementation of projects under PMGSY are released by the Ministry to the State as a whole. Further release of funds to the programme implementation units (PIUs) at the district level is done by the respective States depending on the expenditure to be done. The amount released to and the expenditure incurred including state share by the State of Maharashtra since 2018-19, year-wise is given below:-

Financial Year	Amount Released	
	(Rs. in crore)	State share (Rs. in crore)
2018-19	6.75	204.00
2019-20	150	207.12
2020-21	0	221.59
2021-22	0	376.73
2022-23	742.99	1,062.82
2023-24 (as on 20.07.2023)	276.54	325.99

As on 20.07.2023, the State of Maharashtra has unspent balance of Rs. 747.68 crore for the implementation of PMGSY. The details of fund released to a particular district of a State are not centrally maintained. The funds are not allotted for a Gram Panchayat under PMGSY.

(c) & (d) As per information received from State Government, the Konshi – Dabhil road is not sanctioned under PMGSY.

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